

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 290 OF 2016 &  
IA No. 709 of 2017**

**Dated: 5<sup>th</sup> January, 2018**

**In the matter of :**

<b>GAIL (India) Ltd.</b>	<b>...Appellant(s)</b>
<b>Vs.</b>	
<b>Petroleum &amp; Natural Gas Regulatory Board &amp; Anr.</b>	<b>...Respondent(s)</b>

**ORDER**

Due to administrative reasons, the matter could not be taken up.

List the matter on **23.02.2018.**

**Court Master**